

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FISERV SOLUTIONS
INTERNATIONAL PRIVATE LIMITED**

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	M/s. Fiserv Solutions International Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07 th June, 2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana, New Delhi Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200DL2013FTC253678
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	First Floor, Annexe Building 30, Nizamuddin East Delhi South Delhi DL 110013 IN
6.	LIQUIDATED COMMENCEMENT DATE OF CORPORATE PERSON	15th February, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Akhil Ahuja Address: D-65, Ground Floor, ZBC - 001, Defence Colony, Delhi - 110024 Email Address: caakhilahuja@gmail.com Contact No.: 9911331599 Registration Number: IBBI/IPA-001/IP-P-02072/2020-2021/13213
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17th March, 2021

Notice is hereby given that the M/s Fiserv Solutions International Private Limited has commenced voluntary liquidation on 15th February, 2021.

The stakeholders of M/s Fiserv Solutions International Private Limited are hereby called upon to submit a proof of their claims, on or before 17th March, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Akhil Ahuja

Date: 18th February, 2021
Place: Delhi

Akhil Ahuja